

**PENDENCY REPORT AS ON 15-07-2023**

<b>SI No.</b>	<b>Case Type</b>	<b>Total</b>
1	ABLAPL- Anticipatory Bail	2988
2	ADMLS-Admiralty Suits.	11
3	AHO-Appeal Against High Court Order.	10
4	ARBA-Appeals under Arbitration & Conciliation Act	211
5	ARBA(ICA)-Appeals preferred US37 of the Act involving- International Commercial Arbitration	1
6	ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration	2
7	ARBP-Petitions under Arbitration & Conciliation Act	59
8	AS-Admiralty Suit.	1
9	BLAPL-Bail Application.	3989
10	CEREF-Reference under Central Excise Act.	1
11	CMAPL-Miscellaneous Applications.	3130
12	CMPAT-Company Act.	81
13	CMP-Civil Miscellaneous Petition	2467
14	COA-Appeals against judgement in Comp.Pet.	25
15	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
16	CONTAC-Appeals against orders in Civil Contempt	15
17	CONTAR-Appeals against orders in CrI.Cont.matter	1
18	CONTC-Cotempt of Court Cases (Civil contempt)	8805
19	CONTC(CPC)-Contempt Petition in Cuttack Bench	115
20	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	85
21	CONTC(CPS)-Contempt Petition in Sambalpur Bench	2
22	CONTR-Proceeding relating to Criminal Contempt	192
23	COPET-Original Petition (Companies Act.)	124
24	CRA-Criminal Appeals	1075
25	CRLA-Appeal against Judgement/Sentence.	11307
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1364
27	CRLMA-Other Miscellaneous Application.	923
28	CRLMC-Appl.under Sec.482 Cr.P.C.	3084
29	CRLMP-Criminal Miscellaneous Petition	1073
30	CRLREV-Criminal Revision.	9723
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	25
33	CRP-Revision Petition.	172
34	CRREV-Criminal Revision	245
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	1
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	16
39	CVRVW-Civil Review.	20
40	DSREF-Confirmation under Sec.336 Cr.P.C.	4
41	EC-Execution Case.	1
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	23
44	EXFA-Execution First Appeal.	2
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	30
47	FA-First Appeal	304

48	FAO-First Appeal from Orders.	3252
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	111
51	GCRLA-Government Appeals	408
52	GUAP-Pet. under Guardianship and Wards Act.	14
53	IP(M)-Main Petition (Insolvency Act)	1
54	ITA-Appeals Income-tax	253
55	JCRA-Jail Criminal Appeals	14
56	JCRLA-Jail Criminal Appeal	1113
57	JCRLRV-Jail Criminal Revision.	9
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	853
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	25
62	MACA-Motor Accident Appeals.	5407
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	51
65	MATA-Matrimonial Cases (Appeals)	1139
66	MFA-FA against Spl. Jurisdiction Cases.	5
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	95
69	OCRMC-Original Crl. Miscellaneous Case	96
70	OJC-Original Jurisdiction case (Writ)	631
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	59
74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT Act	1
76	RFA-FA from Judgement and Decree in Suit	575
77	RPFAM-Revision US 19 of Family Court Act.	787
78	RSA-Second Appeal from Judgement and Decree.	6972
79	RVWPET-Review Petition.	2201
80	RVWPET(RPC)-Review Petition in Cuttack Bench	69
81	RVWPET(RP)-Review Petition in Bhubaneswar Bench	41
82	SAO-Second Appeal from Appellate Order.	219
83	SA-Second Appeal	2411
84	SCLP-Pet.for leave to appeal to Supreme Court	1

85	SJC-Special Jurisdiction Case (Tax Matters)	108
86	SM-Suo Motu.	43
87	SPA-Sp.Appeal before DB ...	1
88	STAPL-Appl.for direction to make a reference.	2
89	STREV-Sales Tax Revision.	462
90	TA-Tax Appeal	11
91	TREV-Tax Revesion	8
92	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	210
93	TRP(C)-Transfer Petition under Sec.24 CPC	764
94	WA-Appeals before DB against SB Judgement	3057
95	WPC(OAB)-Original Application in Berhampur Bench	20
96	WPC(OAC)-Original Application in Cuttack Bench	2315
97	WPC(OA)-Original Application in Bhubaneswar Bench	1099
98	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	62
99	WPC(OAPPC)-Original Application Permission Petition in Cuttack	28
100	WPC(OAS)-Original Application in Sambalpur Bench	55
101	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	260
102	WPC(TAC)-Transfer Application in Cuttack Bench	27
103	WPC(TA)-Transfer Application in Bhubaneswar Bench	3
104	WPC(T)-Temporary Number in Bhubaneswar	7
105	WP(C)-Writ Petition under Art.226 and 227.	59105
<b>Grand Total</b>		<b>146258</b>

